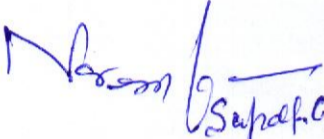


## HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

**Reg: Creation of "Grievance Redressal Cell for disabled persons.**

It is for information to all concerned that this Court has created "Grievance Redressal Cell for disabled persons" for achieving the objectives of the "Rights of Persons with Disabilities Act, 2016", as envisaged in Sections 21 and 23 of the said Act, headed by Sh. Rajan Nanda, Registrar (Administration-II)-cum-Grievance Redressal Officer.

  
Nandan  
Supdt. G.R.C.D.P.